NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/95/2016

NAME OF THE PETITIONER(S)

: Manoj Thomas & 2 others

NAME OF THE RESPONDENT(S)

: Wimrock Granites Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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2. PREETHI. S. ARASU

for Rajagopal & Raghunathan Advocalés.

Counsel for Petilioners

ORDER

Counsel representing both the parties are present and submitted that both the parties have not arrived at a settlement by way of a compromise and also prayed that a final opportunity be given for reporting the outcome of the settlement talks. Considering her request, time enlarged finally. Put up on 13.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)